

Central Administrative Tribunal Principal Bench: New Delhi

C.P. No 51/2020 in O.A. No. 2824/2016

This the 24th day of August, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Ved Pal Singh, Aged 64 years, Group 'A', Retired Executive Engineer (Civil), S/o Late Shri Charan Singh, R/o P-48, Sector-XI, Noida, Uttar Pradesh – 201301.

...Petitioner

(By Advocate: Mr. Asish Nischal)

Versus

Shri Durga Shanker Mishra, Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, New Delhi – 110108.

...Contemnor

(By Advocate: Mr. K.M. Singh)

ORDER (ORAL)

Hon'ble Ms. Manjula Das:

This Contempt Petition has been filed alleging non-compliance of the order dated 09.10.2019 passed by this Tribunal in OA No. 2824/2016.



- 2. Today, learned counsel for the petitioner submitted at the Bar that the grievance of the petitioner is redressed and wishes to withdraw the Contempt Petition.
- 3. Permission is accorded and accordingly, the Contempt Petition is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Manjula Das) Chairman

/sunil/Jyoti/Mbt/dd